

ITEM NO.36

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Petition(s) for Special Leave to Appeal (C) No(s). 21346/2022

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

COMMITTEE OF MANAGEMENT ADARSH GRAMIN VIDYALAYA SONAKPUR HARTHALA &
ORS. Respondent(s)

(**ONLY SLP (C) NO. 21346/22 TO BE LISTED BEFORE THE LD. REGISTRAR COURT**)

Date : 01-05-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Harish Pandey, AOR

For Respondent(s)

Mr. Mukesh Verma, Adv.
Mr. Pawan Kumar Shukla, Adv.
Mr. Pankaj Kumar Singh, Adv.
Mr. Shashank Singh, AOR

Mr. A.k. Yadav, Adv.
Mr. Dharmala Yadav, Adv.
Mr. Anil Kumar, Adv.
Mr. Arun Yadav, Adv.
Mr. Kedar Nath Tripathy, AOR
Mr. Dinesh Bahadur Yadav, Adv.

Mr. Pushkar Anand, Adv.
Mr. S. R. Setia, AOR
Mr. Irshad Ahmad, AOR

Mr. Prashant Shukla, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Sumita Banu, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Amrendra Kumar Mehta, AOR
Ms. Gunjan Kumari, Adv.

Contd...

Mr. Prashant Shukla, Adv.
Mr. Giridhar Upadhyay, Adv.
Ms. Sumita Banu, Adv.
Mr. Satyajeet Kumar, AOR

Mr. Desam Sudhakarareddy, Adv.
Mr. Praveen Swarup, AOR

Mr. Ashwani Upadhyay, Adv.
Ms. Kiran Ahlawat, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Ld. counsel for respondent Nos.1 and 3 to 5 prays for and is granted four weeks' time, as last opportunity, for filing counter affidavit.

Respondent Nos.2 and 7 to 9 have filed counter affidavit.

On behalf of respondent No.6, undertaking was given on the last occasion for filing vakalatnama and counter affidavit, however, it has not been done. As such, Ld. Counsel for the petitioner prays for and is granted, two weeks' time to take fresh steps and file fresh particulars in respect of respondent No.6.

List again on 17.7.2023.

H. SHASHIDHARA SHETTY
Registrar